STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Sir, on behalf of Shri Santosh Kumar Gangwar, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 294 (E), dated the 31st January, 2014, stipulating that a minimum of 90% of the production of foodgrains and 20% of sugar would be packed in jute packaging material during jute year 2013-14, under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library. See No. L.T. 634/16/14]

- II. A copy each (in English and Hindi) of the following papers:—
  - (i) Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Jute Corporation of India (JCI) Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 121/16/14]

(ii) Memorandum of Understanding between the Government of India (Ministry of Textiles) and the National Textile Corporation (NTC) Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 118/16/14]

...(Interruptions)...

- I. Notifications of the Ministry of Railways
- II. Report and Accounts (2011-12) of the Rail Land Development Authority, New Delhi and related papers
- III. Report on the progress made in the intake of Scheduled Castes and Scheduled Tribes in Recruitment and Promotion categories in the Railways and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under Section 39 of Prohibition of Employment of Manual Scavengers and their Rehabilitation Act, 2013:—
  - (1) G.S.R. 376 (E), dated the 4th June, 2014, notifying the apparatus to be provided to any person engaged to clean water flush sanitary latrines in railway passenger coaches or station area or railway tracks in station area.

- (2) G.S.R. 377 (E), dated the 4th June, 2014, notifying authorities covered under the title 'railway authority'.
- (3) G.S.R. 378 (E), dated the 4th June, 2014, appointing the Health or Commercial Inspectors, wherever assigned the duties of monitoring cleanliness, thereby vesting them with the powers, within their jurisdiction, which shall be decided by the officer nominated by the Additional Divisional Railway Manager in the Division and the Senior Administrative Grade or Junior Administrative Grade Officer of the Department maintaining the sanitation for the jurisdiction of respective Production Units or Research Designs and Standards Organization respectively.

[Placed in Library. For (1) to (3) See No. L.T. 133/16/14]

- II. A copy each (in English and Hindi) of the following papers:—
  - (a) Annual Report and Accounts of the Rail Land Development Authority (RLDA), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Authority.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 132/16/14]

- III. (a) Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in Recruitment and Promotion Categories on the Railways, for the year ending 31st March, 2013.
  - (b) Statement giving reasons for the delay in laying the paper mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 131/16/14]

...(Interruptions)...

- I. Report and Accounts (2010-11) and 2012-13 of various Public Limited Companies
- II. Memorandum of Understanding (2014-15) between the Government of India and HAL, KAPL and BCPL
- III. Outcome Budget (2014-15) of Ministry of Chemicals and Fertilizers

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री निहाल चन्द): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-